The work on Drinking Water Supply is currently under progress. The total number of beneficiaries covered under the Nutrition component was 2,09,999 which included children, adolescent girls, pregnant women and nursing mothers.

## **Border Area Development Projects in North-Eastern States**

5365. SHRI RISHANG KEISHING: Will the PRIME MINISTER be pleased to state:

- (a) the financial implication of implementing Border Areas Development Projects during the last two financial year in the North-Eastern States;
  - (e) the mode of implementation of BADP; and
- (a) the role of State and Central Governments to ensure proper and effective implementation of toe lame?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRIMATI VASUNDHARA RAJE): (a) The allocations/releases made under Border Area Development Programme (BADP) for the North Eastern States during the last two financial years are given in the Statement (*See* below).

(b) and (c) The Special Central Assistance under the Border Area Development Programme is allocated to seventeen States which have blocks which touch the international border, including the North Eastern States. The State Level Screening Committee under the State's Chief Secretary decides the schemes to be taken up under the Programme. This Committee also monitors the progress of schemes. The State Governments are required to send quarterly progress reports in physical and financial terms as well as Utilisation Certificates. Releases are conditional to progress as reported by the State Government. The programme is also periodically monitored at the Central Level through meetings of the Empowered Committee and specifically convened review meetings.

## RAJYA SABHA

## Statement

Allocation/Releases made under BADP in the NE States during 2000-2001 and 2001-02

(Rs. Crore)

States		2000-01		2001-02	
		Allocation	Release Allocation Release		
1.	Arunachal Pradesh	13.51	6.75	13.51	13.51
2.	Assam	7.48	3.74	7.46	7.48
3.	Manipur	4.16	4.16	4.16	4.16
4.	Meghalaya	4.70	4.70	4.70	5.36
5.	Mizoram	8.32	12.32	8.32	16.08
6.	Nagaland	4.16	4.16	4.16	4.16
7.	Sikkim	5.72	4.63	5.72	5.72
8.	Tripura	12.96	12.96	12.96	12.96

## Border area development plan in Himachal Pradesh

5366. SHRI ANIL SHARMA: Will the PRIME MINISTER be pleased to 9tate:

- (b) whether Government have any proposal to bring four more districts in Himachal Pradesh under Border Area Development Plan;
  - (a) if so, by when and the name of the districts; and
  - (c) whether the State Government has sent any proposal in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRIMATI VASUNDHARA RAJE): (a) to (c) Special Central Assistance is provided under the Border Area Development Programme (BADP) to the blocks which have international land borders. Thus BADP covers the border blocks in seventeen States namely, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh,